

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

WEDNESDAY, MARCH 8, 2017

GOVERNMENT BUSINESS

1. Questions.
2. Shri TITOSSTARWELL CHYNE, MLA to call the attention of the Minister in-charge Forest and Environment under Rule 54(1) of the Rules of Procedure and Conduct of Business to the News item published in the "*The Shillong Times*" dated 24th February, 2017 under the caption "*Forest Department' undue favour to Cement plant*".
3. Debate on Governor's Address.

*Shillong,
The 7th March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*